

CBI Vs . K. Vijay Kumar

CC No. 30/2020

28.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This case is at the pre-cognizance stage and it was ordered to be clubbed with charge sheet bearing no. 02/2020 arising out of the same FIR which is also at the same stage.

IO was directed to file E-challan and hash value certificate.

Ld. PP submits that IO is not available today and he will file the same before the next date.

Put up for compliance of the previous order on **15.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA**

Digitally signed by
ANIL KUMAR
SISODIA
Date: 2020.08.28
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(Anil Kumar Sisodia)

**Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
28.08.2020**

CBI Vs . M. S. Kannuraj & Ors.
CC No. 02/2020

28.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This case is at the pre-cognizance stage and charge sheet bearing no. 30/2020 arising out of the same FIR was ordered to be clubbed with this case.

Documents have been checked by the Ahalmad.

E-challan and Hash value certificate in the connected clubbed case has not yet been filed.

Ld. PP submits that IO is not available today and he will file the same before the next date.

Put up for further proceedings on **15.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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